

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**28. IA 1217/2020- 60(5) IA 3554/2022 IA 272/2020 In MA  
1037/2018 In CP(IB) 1832/MB/2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2023**

**NAME OF THE PARTIES: IA 272/2020Abhijit Guhathakurta.**

**IA 1217/2020 Abhijit Guhathakurtha  
VS Royale Partners Investment Fund  
Limited**

**IA 3354/2022 Mr. Abhijit  
Guhathakurta**

**IN THE MATTER OF  
IDBI Bank Limited.**

**V/s**

**EPC Constructions India Limited**

**Section: 7, Sec 60(5) Sec 49(2) Sec 42 of Insolvency and Bankruptcy  
Code, 2016 & Rule 11 of NCLT, 2016**

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**ORDER**

Adv. Shriraj Khambete appeared for the Liquidator. Adv. Sagar Vichare appeared for the Respondent in IA No. 272/2020. Adv. Prerak H. T. appeared for the Respondent in IA No. 1217/2020. List the matter on **16.10.2023** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN  
Member (Technical)**

08.09.2023  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER  
Member (Judicial)**